

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : AmarPrakash Developers Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/73(CHE)2022

(IA/MA) APPLICATION NUMBERS

IA(IBC)/287(CHE)2024; IA/988(CHE)/2023

ORDER

IA(IBC)/287(CHE)2024

Ld. Counsel Ms. Revathi Manivannan for the Applicant.

Ld. Counsel Ms. Akshaya for the Respondent / RP.

Ld. Counsel for the Respondent seeks and is granted two weeks time to file Reply and serve copy on the Counsel for the Applicant.

Rejoinder if any, be filed within a week there after.

IA/988(CHE)/2023

Ld. Counsel Ms. Chinna Abraham for the Applicant.

Ld. Counsel Ms. Akshaya for the Respondent / RP.

Reply / Counter e-filed yesterday. Hard copy be filed within a week.

Rejoinder if any be filed within a week there after.

List both the applications for hearing on **21.03.2024** with the other applications.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)
MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)